

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/20/2017  
NAME OF THE PETITIONER(S) : THEJESWAR  
NAME OF THE RESPONDENT(S) : SPECTRUM HI STYLE SHOPPERS PVT LTD + 4  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	Rohan Rajasekhar	Cust In R 1 - 3	RN-R
2.	S.M. Meera Mohideen	Counsel for R 5	Meera Mohideen
3.	Archanika Iyer	R 4	Archanika Iyer
4.	Deepa Mariappan for Adv. B. Dhamaraj	Counsel for Petitioner	Deepa

### **ORDER**

Counsels representing both the parties are present. Counsel for R1 to R3 furnished a copy of the monthly expenditure and revenue statement to the petitioner. Counsel for petitioner prayed for time to make submissions stating that the senior counsel could not attend the Tribunal today as he is held up at the High Court of Madras. At request of both the parties, time is enlarged. Put up on 07.03.2018.

(S VIJAYARAGHAVAN)  
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc